

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1685
ANSWERED ON:22.08.2012
CBI INVESTIGATION
Pandey Shri Ravindra Kumar

Will the Minister of COAL be pleased to state:

- (a) The names of officers and staff working in Coal Controller's Organisation, Bilaspur and other places for the last fifteen years against whom cases of CBI/Vigilance Department are pending;
- (b) whether these officers were free to take important decisions such as approval of mining works , grading of coal, disposal of disputes, etc;
- (c) if so, the details thereof and the reasons to give them a free hand while working in a sensitive organisation which they misused; and
- (d) the time limit to remove the tainted of the above organisation?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a)to (d) The information is being collected and will be laid on the Table of the House.